Annxure-I					
STATE/UT-WISE DATA UNDER COMMERCIAL COURTS ACT, 2015					
Table 1 : Commercial Courts (Below District Judge Level).					
Year	No. of new Commercial Cases instituted during the year as on 31st December. [w.e.f 03.05.2018]	No. of new Commercial cases disposed of as on 31st December	No. of new Commercial cases pending as on 31st December		
2018 2019 2020					
2021 2022	Not Applicable				
2023 2024*					
Total (2018-24)					
*From 1st January t	o 31st March, 2024				

Table 2: Commercial Courts (At District Judge Level).						
Year instituted during the year	ew Commercial Cases ear as on 31st December. 3.10.2015]	No. of new Commercial cases disposed of as on	No. of new Commercial cases pending as on 31st			
	Transferred (u/s 9)	New cases instituted	31st December	December		
2015						
2016						
2017						
2018						
2019		425	165	260		
2020	1	218	140	230		
2021	7	327	186	333		
2022	NA	410	237	468		
2023	7	442	235	580		
2024*	7	94	106	850		
Total (2015-24)		1916	1069	850		
*From 1st January to	31st March, 2024					

Note for Alipore Commercial Court: Some disposed cases are re-opened, so the No. of new Commercial cases pending as on 31st March, 2024 were increased by 3 i.e. from 363 to 366.

Table 3 : Commercial Courts (Below District Judge Level)							
Year	No. of Commercial appeals instituted during the year as on 31st December. [w.e.f 03.05.2018]	No. of new Commercial appeals disposed of as on 31st December	No. of Commercial appeals pending as on 31st December.				
2018							
2019	1						
2020							
2021		Not Applicable					
2022	1	Not Applicable					
2023]						
2024*]						
Total (2018-24)	1						
*From 1st January to	o 31st March, 2024						

		Anne	exture - I				
Table 4: High Court-Commercial Division.							
	No. of transferred/r	No. of new Commercial	No. of Commercial cases				
Year	Transffered#	New cases	cases disposed of as	pending as on 31st			
	(u/s 9)	instituted	on 31st December	December			
2015							
2016							
2017	98	0	22	76			
2018	76	97	46	127			
2019	127	385	158	354			
2020	354	163	61	456			
2021	492	875	348	1019			
2022	1019	1417	838	1598			
2023	2023 1750 334		236	1848			
2024*	1932	488	284	2136			
Total (2015-24)	5848	3759	1993	7614			
*From 1st January to 31st March, 2024							

Table 5 : High Court Commercial Appllate Division.						
Year	No. of Commercial appeals instituted during the year as on 31st December.	No. of Commercial appeals disposed of as on 31st December	No. of Commercial appeals pending as on 31st December			
2015						
2016						
2017	2	2	9			
2018	2018 4		1			
2019	10	7	4			
2020	2	5	1			
2021	60	52	9			
2022	80	51	33			
2023	20	15	42			
2024*	25	42	25			
Total (2015-24)	203	186	124			
*From 1st January to 31st March, 2024						

	Annexure - II								
	Table: All Commercial Courts in a Satate/UT under the jurisdiction of a High Court including the Hon'ble High Court								
S.	No. of Commercial Court constituted		No. of Commercial Court						
No.	. (below District Judge Level w.e.f.		constituted (at District Judge Level)		No. of				
	,		,		Commercial				
					Appellate Court	No. of Commercial	No. of Coomercial		
	Designated as Commercial Courty but also dealing with cases other than Commercial Cases	Designed [Exclusively dealing with Commercial Cases]	Dedicated as Commercial Court but also dealing with cases other than Commercial Cases	Designated [Exclusively dealing with Commercial disputes]	designated (at District Judge Level w.e.f. 03.05.2018) as on 31.12.2023 [District-wise]	Division constituted in the High Court as on 31.12.2023 [Bench wise]	Appellate Division constituted in the High Court) as on 31.12.2023 [Bench wise]		
				4	Not Applicable	4	1		